

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:6448  
ANSWERED ON:06.05.2015  
BRINGING VIGILANCE SECTION UNDER CVC  
Bhabhor Shri Jasvantsinh Sumanbhai;Jadhav Shri Prataprao Ganpatrao

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government has made any efforts to bring vigilance sections of every department under the Central Vigilance Commission (CVC);
- (b) if not, the reasons therefor; and
- (c) the steps taken by the Government in this regard?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

(a) to (c): Central Vigilance Commission exercises superintendence over the vigilance administration of various Ministries/Departments/Public Section Enterprises/Public Sector Banks and autonomous organisations under the Central Government and all Ministries/Departments/Organisations under Commission's jurisdiction have vigilance units headed by Chief Vigilance Officers (CVO). The CVOs act as an extended arm of the Commission. There are 199 posts of full time CVOs and 483 posts of part time CVOs as on date.